

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 25053-25055/2017

RAJENDRA & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.93706/2017-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 2078/2018 (XI)

(FOR ADMISSION and I.R. and IA No.10435/2018-EXEMPTION FROM FILING O.T.)

Date : 15-11-2019 These petitions were called on for hearing today.

For Petitioner(s) Ms. Parul Shukla, AOR

Mr. Naresh Kumar, AOR
Mr. Kumar Gaurav, Adv.
Ms. Deepika Sharma, Adv.
Mr. Jitendar Kr. Sharma, Adv.

For Respondent(s) Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Ld. Counsel is present on behalf of petitioners.

Ld. Counsel is present on behalf of respondents.

SLP(C) Nos. 25053-25055/2017

Four weeks' time, as last chance is given to respondent No. 3 to file counter affidavit.

Service of notice is complete qua other respondents but no one has entered appearance on their behalf. After expiry of four weeks', list the matter before the Hon'ble Court.

SURINDER S. RATHI
Registrar